

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11696 of 2014- SM

(Arising out of OIO-SUR-EXCUS-002-COM-086-13-14 dated 31/01/2014 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Tejinder Singh Makkar

.....Appellant

21-B, Land Breeze,
52, Pali Hill, Bandra, W, Mumbai, Maharashtra.

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat - 395001

APPEARANCE:

Shri. G.B Yadav, Advocate for the Appellant

Shri Vijay G. Iyengar, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 31.03.2023
DATE OF DECISION: 28.07.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11695 of 2014.

RAMESH NAIR
MEMBER (JUDICIAL)

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